
**DELHI ROLLER MILLS WHEAT PRODUCTS (EX-MILL AND
RETAIL) PRICE CONTROL ORDER, 1979**

CONTENTS

1. Short title, extent and commencement
2. Definitions
3. Maximum ex-mill prices of wheat products
4. Maximum ex-mill prices of wheat products packed in polythene bags
5. Maximum retail prices of roller mills wheat products
6. Maximum retail prices of roller mills wheat products packed in polythene bags
7. Sales at mill depots and by sole-selling agents

**DELHI ROLLER MILLS WHEAT PRODUCTS (EX-MILL AND
RETAIL) PRICE CONTROL ORDER, 1979**

¹1. Published in the Gazette of India, Pt. II, Sec. 3(i), dated 15th September, 1979, p. 1170. G.S.R. 538 (E).-Whereas the Central Government is of the opinion that it is necessary and expedient so to do for securing availability of wheat products manufactured by the Roller Mills at fair price : Now, therefore, in exercise of the powers conferred by Cl. (c) of sub-section (2) of Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order :

1. Short title, extent and commencement :-

- (1) This Order may be called the Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control Order, 1979.
- (2) It extends to the whole of the Union territory of Delhi.
- (3) This will come into force at once.

2. Definitions :-

In this Order, unless the context otherwise requires,-

(a) "roller mill" means a flour mill in which disintegration of wheat is done by grooved steel or iron rollers worked by power ;

¹ [(b) "wheat products" means suji or rawa, maida, wholemeal

atta, resultant atta or bran produced in roller mill]

1. Subs. by G.S.R. 358 (E), dated 22nd May, 1981 (w.e.f 22nd May, 1981).

3. Maximum ex-mill prices of wheat products :-

(1) No owner or other person in charge of a roller mill shall sell or offer for sale, ex-mill, any of the wheat products specified in column (1) of the Table 1 annexed to this Order, at a price exceeding the price specified in column (2) thereof.

(2) For the purpose of sub-clause (1), the prices specified are-

(i) exclusive of the pro-rata amount of octroi or terminal tax, if any, paid by the concerned mill in respect of the wheat used in the manufacture of the wheat products;

(ii) exclusive of any purchase-tax or sales-tax or duty of excise paid by the concerned mill, in respect of the wheat used in the manufacture of any wheat product, or in respect of any wheat products;

(iii) for the net weight of the wheat products (inclusive of the cost of the bags): but where such wheat products are sold in cloth bags in quantities of 40 kilograms net and 20 kilograms net and 10 kilograms net a sum of 70 paise, 37 paise and 19 paise respectively, towards the cost of the cloth bag may be charged in addition to the said prices.

4. Maximum ex-mill prices of wheat products packed in polythene bags :-

Notwithstanding anything contained in Cl. 3, the owner or other person referred to in that clause may sell, or offer for sale, ex-mill, any of the wheat products specified in column (1) of the Table II annexed to this Order, packed in polythene bags, in quantities of 1 kilogram (net weight) and 2 kilograms (net weight) at a price not exceeding the price specified in the corresponding entry in column (2) or, as the case may be, in column (3) of the said Table.

5. Maximum retail prices of roller mills wheat products :-

No person shall sell, or offer for sale, in retail, any wheat products manufactured in roller mills specified in column (1) of Table III annexed to this Order at a price exceeding the price specified in column (2) thereof.

6. Maximum retail prices of roller mills wheat products

packed in polythene bags :-

No person shall sell, or offer for sale, in retail any of the wheat products specified in column (1) of Table IV annexed to this, packed in polythene bags in quantities of 1 kilogram (net weight) and 2 kilograms (net weight) at a price exceeding the price specified against it in column (2) or, as the case may be, in column (3) of the said Table.

7. Sales at mill depots and by sole-selling agents :-

The maximum ex-mill prices referred in Cl. 3 or Cl. 4 shall also apply to sales, other than sales direct to consumers, at mill depots and sales by sole-selling agents of a roller mill. ¹ [TABLE I (See Cl. 3) Wheat products Price in rupees per quintal (net weight) 2 1 Suji orrawa ... 251 .(X) Maida ... 245.00 Resultant Ana ... 165.00 Bran ... 110.00

1. Subs. by G.S.R 516 (E), dated 2nd August, 1982 (w. e. f. 2nd August. 1982)